

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 3301**  
TO BE ANSWERED ON 29/03/2023

**PERFORMANCE OF STATES IN IMPLEMENTATION OF MGNREGS**

3301 SHRI RAM NATH THAKUR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the State-wise details of the days of employment provided to labourers as against prescribed 100 days under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last five years ;
- (b) the States which have failed to spend funds released under MGNREGS; and
- (c) whether Government is considering increasing the number of working days under MGNREGS so that the labourers can get work in their native places and their migration to cities is checked?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

(a) Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment Scheme which provides for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. It provides livelihood security, i.e. fall back options for livelihood for the rural households, when no better employment opportunity is available.

State/UT-wise details of average days of employment provided per households under Mahatma Gandhi NREGS from financial year 2017-18 to 2021-22 is given at **Annexure**.

(b) Mahatma Gandhi NREGS is a demand driven wage employment Scheme. Funds release to States/UTs and subsequent utilization under the Scheme is a continuous process. Central Government is committed to making funds available to States/UTs for the implementation of the Scheme as per the demand for work on the ground.

(c) The Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005, is an Act to provide for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work.

In addition to this, there is a provision for up to additional 50 days of wage employment in a financial year in drought/natural calamity affected notified rural areas. As per Section 3 (4) of the Act, the State Governments may make provision for providing additional days of employment beyond the period guaranteed under the Act from their own funds.

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Annexure referred in reply to part (a) of Rajya Sabha Unstarred Question No. 3301 to be answered on 29.03.2023

<b>State/UT-wise details of average days of employment provided per households under Mahatma Gandhi NREGS from financial year 2017-18 to 2021-22.</b>						
<b>S. No.</b>	<b>State/UTs</b>	<b>Average days of employment provided per household</b>				
		<b>2017-18</b>	<b>2018-19</b>	<b>2019-20</b>	<b>2020-21</b>	<b>2021-22</b>
1	Andhra Pradesh	53.09	58.32	49.59	54.35	51.64
2	Arunachal Pradesh	30.19	42.93	48.64	56.75	61.18
3	Assam	28.54	30.58	32.31	36.31	33.48
4	Bihar	36.37	42.20	42.03	44.66	37.75
5	Chhattisgarh	51.55	56.75	55.69	60.15	59.29
6	Goa	15.29	13.64	20.00	26.28	28.76
7	Gujarat	41.00	46.05	43.19	42.52	49.67
8	Haryana	33.12	33.72	35.37	39.31	36.26
9	Himachal Pradesh	43.03	51.52	48.41	52.81	52.48
10	Jammu And Kashmir	54.36	56.55	49.52	54.32	56.07
11	Jharkhand	41.03	42.17	46.36	46.35	45.27
12	Karnataka	45.05	49.56	49.99	49.09	48.22
13	Kerala	47.24	65.97	55.75	63.25	64.41
14	Ladakh	0.00	0.00	61.20	65.70	59.85
15	Madhya Pradesh	46.62	51.79	53.30	61.84	57.95
16	Maharashtra	48.62	47.18	40.96	40.34	40.54
17	Manipur	12.47	22.88	43.23	60.40	54.71
18	Meghalaya	68.37	71.97	73.22	71.53	73.71
19	Mizoram	75.73	92.43	94.63	92.94	94.66
20	Nagaland	48.83	34.40	35.47	45.91	46.47
21	Odisha	39.98	38.64	47.90	55.51	56.91
22	Punjab	33.62	30.30	31.23	39.52	37.87
23	Rajasthan	53.11	56.97	58.95	61.06	59.92
24	Sikkim	54.32	54.29	50.98	57.60	54.08
25	Tamil Nadu	41.08	46.08	43.99	50.22	50.95
26	Telangana	45.32	46.65	43.21	50.77	50.31
27	Tripura	33.67	46.07	60.78	74.66	71.86
28	Uttar Pradesh	37.35	42.05	46.00	41.82	41.95
29	Uttarakhand	43.76	45.35	40.90	46.42	42.42
30	West Bengal	59.63	77.03	49.89	51.98	47.94
31	Andaman and Nicobar	26.44	31.79	38.03	33.77	23.65
32	Lakshadweep	59.00	34.00	43.00	32.15	0.00
33	Puducherry	19.26	20.02	19.32	22.06	16.01
34	Dadra and Nagar Haveli and Daman and Diu	0.00	0.00	0.00	0.00	0.00
	<b>National</b>	<b>45.69</b>	<b>50.88</b>	<b>48.40</b>	<b>51.52</b>	<b>50.07</b>

(As per NREGASoft)

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